

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal nos. 198, 199 and 200 of 2014

Dated : 5th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Appeal nos. 198 and 199 of 2014

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)

Versus

Green Infra Corporate Wind Power Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Kumar Mihir for R-1.
Ms. Suparna Srivastava and
Mr. Kumar Harsh
Ms. Nishtha Sikroria for R-2.

Appeal no. 200 of 2014

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)

Versus

Vaayu (India) Power Corporation Pvt. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan

:2:

Counsel for the Respondent(s):

**Ms. Suparna Srivastava and
Mr. Kumar Harsh
Ms. Nishtha Sikroria for GERC**

ORDER

Heard the Learned Counsel for the Appellant as well as Respondent.

At the request of Learned Counsel for Respondent for R-1, post the matter for further hearing on **08.01.2015.**

**(Rakesh Nath)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**